

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

MA/310/00314/2019 in OA/310/00384/2018

Dated Tuesday the 3rd day of September Two Thousand Nineteen

**CORAM : HON'BLE MR. P. MADHAVAN, Member (J)
HON'BLE MR. T. JACOB, Member (A)**

M.Jabastian,
New No. 6, Old No. 66,
A-Street, Nethaji Nagar,
Thandiarpet,
Chennai 600081.Applicant/Applicant

By Advocate M/s. V. S. Jegadeesan

Vs

1.Union of India,
rep by its Chief Engineer,
Southern Command,
Military Engineer Services,
Pune 411001.

2.The Chief Engineer,
Military Engineer Services,
Chennai Zone,
Island Grounds,
Chennai 600009.

3.The Commander Works Engineer,
Military Engineer Services,
Pallavan Salai,
Chennai 600002.Respondents/Respondents

By Advocate Mr. M. T. Arunan

ORAL ORDER

(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))

Both sides present.

2. Heard. This MA is filed for a direction to the respondents to consider the order dt. 16.11.2018 passed in the OA is applicable only to the applicant and the order is in personam.
3. It seems that the respondents have not passed any order on the basis of the Hon'ble High Court in WP 17813/2014 till date. Accordingly, the respondents are directed to pass a speaking order considering the matter in the light of the order of the Hon'ble High Court within a period of one month from the date of this order.
4. MA 314/2019 is to modify the order passed in OA 384/2018. No reason is made out to modify the order passed by a different Bench on 16.11.2018. Hence, MA 314/2019 has no merit & it is dismissed accordingly.

**(T.Jacob)
Member(A)**

**(P. Madhavan)
Member(J)**

03.09.2019

SKSI